

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.43**

**CP (IB) No. 237/Chd/Hry/2023**

**Under Section 95, IBC 2016**

**In the matter of:-**

Bank of Maharashtra

...Petitioner

Versus

Neville Dsouza

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.12.2023.

Sd/-  
**Court Officer**

November 1, 2023  
*Pdp*